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Report of Tariff

Commission, etc.

Mr. Speaker: Order, order. Now the Minister of International Trade to make a statement.

श्री बागड़ी: श्रध्यक्ष महोदय, मेरी बात का क्या हुग्रा ?

ष्मध्यक्ष महोदय: मैं जबानी कैसे बतला सकता हूं। माननीय सदस्य अगर मुते लिखें तो बतला सकता हूं। जबानी तो मुझे सब कुछ याद नहीं रहता है। अगर आप मुझे लिख दें तो मैं सब कुछ देख कर बतला सकूंगा कि क्या हुआ और कैसे हुआ।

श्री बागड़ी: वह मंजूर हो चुका है।

श्राच्यक्त महोदय: फिर तो गवर्नमेंट का वक्त देना है। ग्राप इस के लिये लिखें।

श्री बागड़ी: गवर्गमेंट किस तरह से लाएतदाली करती है भ्रव्टाचार के मामले में..

Mr. Speaker: Order, order. I have gone to the next item of business

STATEMENT RE: REPORTS OF TARIFF COMMISSION, ETC.

The Minister of International Trade (Shri Manubhai Shah): As the hon. House would have observed, I laid 12 reports of the Tariff Commission on different industries during the current Session, of which 7 reports were submitted within the stipulated time of three months. In other five reports which are of reviewing nature. different Ministries required further information and clarification from the Tariff Commission. It is, therefore, obvious that a little more time is required in some of these reports. As the House will see, most of these reports even after further enquiry have been finalised within a month or two of such unavoidable delays. As a matter of fact, the Tariff Com-

AGRAHAYANA 8, 1885 (SAKA) Appropriation 2249 (Railways) No. 6
Bill, 1963

mission and Government this year have handled 12 reports on industries as against 5 reports last year.

12.50 hrs.

APPROPRIATION (RAILWAYS) NO. 6 BILL, 1963

The Minister of Railways (Shri Dasappa): Sir, I beg to move*:—

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railway during the financial year ended on the 31st day of March, 1962 in excess of the amounts granted for those services and for that year, be taken into consideration."

Mr. Speaker: The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1962 in excess of the amounts granted for those services and for that year, be taken into consideration."

The motion was adopted.

Mr. Speaker: Now we shall take up clause-by-clause consideration of the Bill. The question is:

"That clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title were added to the Bill.

^{*}Moved with the recommendation of the President.